

(ख) प्रातः 8.00 बजे के तथा रात के 8.45 बजे के हिन्दी समाचार बुलेटिनों को वे सभी स्टेशन/केन्द्र रिले करते हैं जो इस समय चालू हैं।

(ग) शून्य।

(घ) सवाल नहीं उठता।

Premium on Land Allotted to Displaced persons in Manipur

4528. SHRI M. MEGHACHANDRA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government of Manipur have demanded premium for land allotted to the displaced persons at Saiton Village;

(b) If so, the nature of the allotment of land and the premium demanded;

(c) whether these displaced persons approached the Government for exemption of premium since they are displaced refugees who have been rehabilitated in this area of Manipur; and

(d) If so, the decision taken by the Government of Manipur and the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) to (d) The Information is being collected from the Government of Manipur and will be laid on the Table of the Sabha.

Method of allotment of time by Air for Vocal and Instrumental Music

4529. SHRI B. P. MANDAL: Will the Minister of INFORMATION AND

BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) the method and criteria for selections and allotment of time for vocal and instrumental music on the AIR; and

(b) whether it is not a fact that in the absence of any suitable criteria many deserving artists are being ignored whereas artists of inferior calibre having pull in the AIR administrations are getting undue favour?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Audition Committees of experts in vocal and instrumental music at the Stations and at the Directorate General approve and grade artists for broadcast purposes. The Roll Number system is adopted so that the anonymity of the artists is maintained. The criteria for approval include the ability to present correctly and in an aesthetically pleasing manner the particular forms rendered. The time allotted depends on the grading of the artists. Those graded higher are given more time than artists of lesser merit.

(b) Does not arise.

Mates Recruited by Delhi Milk Scheme working as Welders

4530. SHRI RAM CHARAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that some persons recruited as mates on daily wages in Delhi Milk Scheme have been working as Welders;

(b) if so, whether these persons had any Diploma or Certificates from I.T.I. or other recognised institutions ;

(c) if so, whether these people were being paid on daily wages as mates, while they were marking their attendance in the register of welders ; and

(d) if so, why such persons were not made regular and why they were being paid as mates on daily wages while they are qualified technically and educationally ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No.

(b) to (d). Do not arise. Two persons, initially recruited as Mates on daily wages and now employed as regular Mates, however, possess National Trade Certificate in Welding from Industrial Training Institutions.

Consumption of Super Phosphate Fertilizer

4531. SHRI VIDENDRAKUMAR SHAH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the industry is currently working at 50 per cent of its capacity due to insufficient demand ;

(b) whether it is also a fact that actual consumption of phosphate fertilisers during the current year is much lower than estimated by the Government, and that this has re-

sulted in substantial accumulation of imported Di-ammonium phosphate ;

(c) if so, whether it is a fact that the lower capacity utilisation by the indigenous super-phosphate industry will be accentuated due to competition from Di-ammonium phosphate imported duty-free into the country ; and

(d) if so, the action proposed to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) :

(a) The single superphosphate industry is currently working at about 50 per cent of its capacity due mainly to lack of efficient marketing organisation and absence of promotional measures on the part of superphosphate industry.

(b) The estimated consumption of phosphatic fertilisers so far during the current year is lower than the target fixed. However, this has not resulted in accumulation of imported Di-ammonium phosphate.

(c) In the first half of the current year no import of Di-ammonium phosphate was made. In the latter half of the year, however, restricted import of Di-ammonium phosphate was resorted to at the specific request of a State Government, and one of the manufacturers. Accordingly, the import of Di-ammonium phosphate is not likely to affect the superphosphate industry in the country.

(d) Does not arise.